

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1085
ANSWERED ON:25.11.2009
EXTRADITION TREATY WITH NEPAL
Gangaram Shri Awale Jaywant

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to sign an extradition treaty with the Government of Nepal;
- (b) if so, the details thereof;
- (c) the reaction of the Government of Nepal in this regard; and
- (d) the time by which the treaty is likely to be finalised?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (DR. SHASHI THAROOR)

(a) to (d) India and Nepal signed an Extradition Treaty on 02/10/1953, which remains in force. With a view to strengthen the institutional legal arrangements for effectively combating crime and terrorism in tune with contemporary realities, India and Nepal have initialed the updated Extradition Treaty in January, 2005. The Government has regularly taken up the matter of early signature of the updated Extradition Treaty with the Government of Nepal.